

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(9)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/10/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN - MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/579/ (IB)/2017
NAME OF THE PETITIONER(S) : PREMIER PLACE FABRICATION CO.
NAME OF THE RESPONDENT(S) : SRI MOOKAMBIGAI CONSTRUCTIONS (I) PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	DR. S. R. KALYANI	For Respondent	
		REPRESENTATION BY WHOM	

Alur
5/10/17
counsel for petitioners.

ORDER

Counsels for both the parties are present. Counsel for Corporate Debtor prayed for time for making final submission. At request, time is enlarged.

In the meantime, Counsel for the Petitioner is directed to file written consent of the IRP in Form 2. Put up on **13.10.2017 at 10.30 A.M.**

-sd-
MEMBER (TECHNICAL)

ghk

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MEMBER (JUDICIAL)